

National Defence Fund

1024. { **Shri Onkar Lal Berwa:**
Shri Vishwa Nath Pandey:
Shri Hukam Chand
Kachhavaiya:
Shri Basappa:

Will the **Prime Minister** be pleased to refer to the reply given to Unstarred Question No. 769 on the 8th March, 1965 regarding the National Defence Fund and state:

(a) the total cash contributions received in the Central Account of the National Defence Fund from the 1st March to 31st July, 1965;

(b) the quantum of contributions received in the form of gold and gold ornaments and other precious metals during the above period; and

(c) the amount so far utilised?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) Rs. 14,06,748.09.

(b) Gold and gold ornaments: 10,549.800 Grammes. Silver and silver ornaments: 2,808.900 Grammes.

(c) A total expenditure of about Rs. 33.35 crores has so far been authorised but the actual expenditure has been about Rs. 28.30 crores.

Pak Firing on U.N. Observer

1025. { **Shri Vishwa Nath Pandey:**
Shrimati Savitri Nigam:

Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that a United Nations' Military Observer who had gone to a picket south-west of Naushera (Jammu and Kashmir) near the cease-fire line came under heavy Pakistani fire on the 21st May, 1965; and

(b) if so, the reaction of the U.N.O. in the matter?

The Minister of Defence (Shri Y. B. Chavan): (a) On the 21st May 1965, Pakistan troops directed medium machine gun, mortar and rifle gren-

ade fire from across the cease-fire line towards our post in area approximately 5 miles south-west of Naushera. A UN Observer was present on the occasion.

(b) A cease-fire complaint was lodged against Pakistan with the UN Military Observers. The award of the Chief Military Observer is not known as under the revised procedure he informs only the party against which a cease-fire violation is awarded.

Helicopter Crash in U.P.

1026. Shri Vishwa Nath Pandey: Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that an army helicopter crashed near the village Bilwa (District Bareilly), Uttar Pradesh on the 12th May, 1965:

(b) if so, the causes of the accident; and

(c) the loss sustained thereby?

The Minister of Defence (Shri Y. B. Chavan): (a) An I.A.F. fighter aircraft and not an Army helicopter crashed near the village mentioned on 12-5-65.

(b) The Court of Inquiry could not establish the exact cause of the accident. It however felt that the accident had most probably been caused due to the failure of aileron control system.

(c) The aircraft was a total loss. Pilot escaped with serious injuries.

सशस्त्र सेना को सप्लाई किये गये जूते .

1027. श्री विश्वनाथ पाण्डेय : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सशस्त्र सेना को कानपुर के ठेकेदारों द्वारा बड़ी संख्या में सप्लाई किये गये जूते बिल्कुल घटिया चमड़े के बने हुए थे और बेकार सिद्ध हुए ;

(ख) यदि हां, तो इस का क्या कारण है ; और